

४. श्री बी० पी० वाही . . . सदस्य
 ५. श्री एल० एम० हजरा . . . "
 ६. श्री जी० सुब्रामानियम . . . "
 ७. श्री अल्लाफ हुसैन . . . "
 ८. श्री लाजपतराय एच० वर्मा . . . "
 ९. सरदार अजीत सिंह चौधरी . . . "
 १०. श्री पी० हनुमन्था राव . . . "
 ११. श्री आर० वी० रोबिन्सन . . . "

प्रत्येक व्यक्ति को २४० रुपये की राशि के बराबर विदेशी मुद्रा दी गई थी। इसके अतिरिक्त ७५ रुपये और दिये गये जो सभी विदेश जाने वालों को दिये जाते हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH): (a) No.

(b) The names of the persons are:—

1. Dr. P. S. Deshmukh, *Leader*,
2. Mrs. Vimlabai Deshmukh, *Member*,
3. Mrs. Satyavati Choudhary, *Member*,
4. Shri B. P. Wahi, *Member*,
5. Shri L. N. Hazra, *Member*,
6. Shri G. Subramaniam, *Member*,
7. Shri Altaf Hussain, *Member*,
8. Shri Lajpatri H. Varma, *Member*,
9. Sardar Ajit Singh Chaudhary, *Member*,
10. Shri P. Hanumantha Rao, *Member*,
11. Shri R. V. Robinson, *Member*.

Each person was given foreign exchange equivalent to a sum of Rs. 240 in addition to Rs. 75 allowed to all out-going travellers.]

†[]English translation.

PAPERS LAID ON THE TABLE

TWELFTH ANNUAL REPORT (1961-62) OF THE INDIAN TELEPHONE INDUSTRIES LIMITED, BANGALORE AND RELATED PAPERS

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Twelfth Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1961-62, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-546/62.]

MINISTRY OF HOME AFFAIRS NOTIFICATION

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): Sir, on behalf of Shri Lal Bahadur I beg to lay on the Table, under clause (3) of article 359 of the Constitution, a copy of the Ministry of Home Affairs Notification G.S.R. No. 1510, dated the 11th November, 1962, publishing an amendment in Government Notification G.S.R. No. 1464, dated the 3rd November, 1962. [Placed in Library. See No. LT-534/62.]

SEVENTH ADMINISTRATION REPORT (1960-61) OF THE TEA BOARD

SHRI RATANLAL KISHORILAL MALVIYA: Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table, a copy of the Seventh Administration Report of the Tea Board for the period 1st April, 1960 to 31st March, 1961. [Placed in Library. See No. LT-586/62.]

THE RAILWAY ACCIDENTS (COMPENSATION) SECOND AMENDMENT RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, I beg to